

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP 45 of 2020 With Comp.Appl/5(AHM)2021

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2021**

Name of the Company:

Prem Raj Keshyep

V/s

KYB-Commant Pvt Ltd & Ors

Section:

45 r.w rule 11 of NCLT,2016/241 of Co.Act, 2013

ORDER


Learned Senior Counsel Mr. Saurabh Soparkar appeared for the Petitioner. Learned Counsel Mr. P.A. Kabadi appeared. Learned Counsel Ms. Shalvi Mehta appeared. Learned Counsel Mr. Saurabh Mehta appeared for the Respondent No. 2. Learned Counsel Mr. Nandish Shah appeared. Learned Counsel Mr. Shouryendu Ray appeared. Learned Counsel Mr. Anal Shah appeared.

Reply is filed in Comp. Appl. 5 of 2021.

We direct Petitioner to file rejoinder within seven days by serving an advance copy to the other side. Meanwhile, parties are at liberty to complete their pleadings in main matter.

The matter stands adjourned to 14.04.2021 for further consideration.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 9th day of March, 2021.